

to be a long and arduous one. But there is no alternative to persevering with this journey with renewed vigour and faith. I would like to assure the House that India will continue to pursue through all available means, our long-cherished goal of a nuclear-free world. We will continue to work tirelessly to achieve this objective through the six Nation Initiative, the forthcoming Third Special Session of the UN General Assembly devoted to Disarmament and the Nonaligned Movement.

While working for nuclear disarmament, we have also to think about the management of a nuclear-free society. That is why in his congratulatory message to General Secretary Gorbachev, our Prime Minister stated that the world needs changes of attitude policies and institutions to usher in a nuclear-free and non-violent world, as enunciated in the Delhi Declaration. He then called upon all nations—nuclear and non-nuclear—to engage in a serious dialogue for this purpose.

11.20 hrs.

ALCOCK ASHDOWN COMPANY LIMITED (ACQUISITION OF UNDERTAKINGS) AMENDMENT BILL*

[English]

THE MINISTER OF INDUSTRY (SHRI J. VENGALRAO): I beg to move for leave to introduce a Bill further to amend the Alcock Ashdown Company Limited (Acquisition of Undertakings) Act, 1973.

MR. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Alcock Ashdown Company Limited (Acquisition of Undertakings) Act, 1973”.

The motion was adopted.

SHRI J. VENGAL RAO: I introduce the Bill.

11.21 hrs.

COMMISSION OF SATI (PREVENTION) BILL*

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): I beg to move for leave to introduce a Bill to provide for the more effective prevention of the commission of sati and its glorification and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the more effective prevention of the commission of sati and its glorification and for matters connected therewith or incidental thereto”.

The motion was adopted.

SHRI P. V. NARASIMHA RAO: I introduce the Bill.

[English]

KUMARI MAMATA BANERJEE (Jadavpur): Speaker Sir, Speaker Sir, please allow one minute.

SHRI ANANDA GOPAL MUKHOPADHYAY (Asansol): A serious situation has been developing in West Bengal Sir.

KUMARI MAMATA BANERJEE Sir, 75,000 workers of public sector units today have gone on strike.

(Interruptions)

SHRI ANANDA GOPAL MUKHOPADHYAY: The employees of all public sector units in West Bengal have gone